

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 323 OF 2016 &  
IA NO. 223 of 2017**

**Dated: 10<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**

**Vs.**

**M/s Balaji Power (A Unit of Hira Ferro Alloys Ltd.) & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Suraj Singh for  
Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Raunak Jain for R.1

Mr. Apurv Goyal for R.2

Mr. Ravi Sharma for R.3

**ORDER**

List the matter on **18.07.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**